

- (iii) the Conference may, depending on the movement of cost and prices, come up for discussion for a fresh increase next year about this time.
- (iv) the Suez surcharge will remain unaltered but the London surcharge would be reviewed by the Conference in their discussions with the (Port of London Authority) shortly. But considering the situation in London Ports, adjustments if any are likely to be marginal.

They had already agreed to give retrospective effect to such concessions as may be agreed upon. Government are now examining the terms indicated by the Conference, and their reactions on the proposals made by the Conference are expected to be finalised shortly.

**Survey report of Unesco regarding Illiteracy**

3759. SHRI S. M. KRISHNA : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether U. N. Educational Scientific and Cultural Organisation has estimated in its latest survey report that more than half of the people of 18 Asian developing nations are still illiterate ;

(b) if so, whether India was also covered by this Survey ; and

(c) if so, what are the figures given about India ?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE AND MINISTER OF DEPARTMENT OF CULTURE (SHRI SIDDHARTHA SHANKAR RAY) : (a) and (b). Yes, Sir. The March 1971 bulletin of the UNESCO Regional Office for Education in Asia stated as follows :

"It is estimated that the Asian region contained, around 1970, about 355 million adult illiterates (15 years old and over), of whom more than 250 million were in the economically active group aged from 15 to 44. This means that in Asia five adult workers out of ten are illiterate".

(c) the report states that there are 100

million adult literates and 260 million adult illiterates in India.

**Committee to review grievance of employees of Indian Airlines**

3760. SHRI K. C. PANDEY : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether most of the demands of the Airlines' Unions have been accepted for review by the Management of the Indian Airlines ;

(b) whether a committee has been formed to look into the grievances of the employees ; and

(c) if so, the terms of reference of the committee and the time by which it is likely to submit its report ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (DR. SAROJNI MAHISHI) :

(a) The management of Indian Airlines have signed agreements with the Indian Airlines Officers' Association and the Indian Flight Engineers' Association. They have also signed an agreement with the Air Corporations Employees' Union on the 2nd June, 1971 covering about 8000 employees. Negotiations are going on with this Union for the remaining categories represented by them. Negotiations with the other unions/associations, except the Indian Commercial Pilots' Association, are progressing. The Indian Commercial Pilots' Association are not coming forward for such negotiations, insisting that "normal conditions" should first be restored in Indian Airlines, implying thereby that disciplinary proceedings against some of the pilots (including one executive) be first dropped. While the management is not agreeable to discuss the question of the executive pilot with the association, informal discussions on other matters are being held from time to time.

(b) and (c). Government have set up a Committee to examine the organisational and administrative structure of Indian Airlines, and the relationship between the management and its employees, and make recommendations to Government with particular reference to personnel policies and practices. The Com-

mittee is expected to submit its report by August, 1971.

**Grants to Institutions doing Research in Social Sciences**

3761. SHRI K. C. PANDEY: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether his Ministry have finalised the rules for giving grants to societies and institutions doing research in Social Sciences ; and

(b) if so, the outlines thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAVA) :

(a) Yes, Sir.

(b) A copy of the Rules is laid on the Table of the House. [Placed in Library. See No. LT-592/71].

**Students going abroad for Higher Education**

3762. SHRI K. C. PANDEY: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) the number of students who went abroad for higher education during the last three years country-wise ;

(b) the number of those students who went on State Scholarship country-wise ;

(c) the number of those students in (b) category who did not return after the expiry of their studies in violation of the contracts ; and

(d) the steps taken by Government in their cases ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAVA) :

(a) to (d). The required information is not readily available. The same will be obtained and placed on the table of the Sabha as soon as possible.

**Opening of Branches of Nationalised Banks in Development Blocks**

3763. SHRI BHOGENDRA JHA: Will the Minister of FINANCE be pleased to state :

(a) the total population served by each bank branch in the country, particularly in Bihar and North Bihar ;

(b) whether it is proposed to open at least one branch of the bank in each development block of the country during the present financial year ; and

(c) if not, whether any scheme for mobilising deposits and providing credits to the rural population in each block is proposed to be introduced ?

THE MINISTER OF FINANCE (SHRI YESHWANT RAO CHAVAN) : (a) At the end of March, 1971, the population coverage of commercial banks in India was about 47,000 persons per bank office. For Bihar, the coverage was 1,35,000. The coverage in the districts of North Bihar is indicated below :

	As in June. March 1971 December, '71		
	69 (estimated)	(estimated)	(Projected)
	ted)		(in thousands)
1. Champaran	334	130	86
2. Darbhanga	315	229	158
3. Muzaffarpur	386	184	132
4. Purnea	266	119	96
5. Saharsa	418	134	131
6. Saran	362	262	181

(b) There is no proposal to open bank offices in each development block as such. The criteria adopted for selecting centres for location of new bank offices were outlined in the Statement laid on the Table of the House in reply to Starred Question No. 572 answered on 18th June, 1971.

(c) The massive programme of branch expansion particularly in rural areas embarked upon by the commercial banks after nationalisation of the 14 banks was intended to help mobilise rural savings and extend bank credit to the rural population. Of the 3256 new